

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2016

ANSWERED ON:22.11.2010

DEATHS AND COMPENSATION DURING CONSTRUCTION OF CWG PROJECTS

Bapurao Shri Khatgaonkar Patil Bhaskarrao; Das Shri Ram Sundar; Gaikwad Shri Eknath Mahadeo; Shankar Alias Kushal Tiwari Shri Bhisma; Singh Chaudhary Lal; Singh Shri Radhey Mohan; Yaskhi Shri Madhu Goud

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of persons died during the construction of various projects or stadia during Commonwealth Games (CWG) 2010;
- (b) the details of compensation paid/granted to the family members of the deceased;
- (c) whether the Government has taken any action against the erring officials; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b); The details are Annexed.

(c) & (d): The officers of Regional Labour Commissioner (Central) conducted inspections in the project of Central Sphere for ensuring the provision of Safety & Health for Building Workers and filed complaints against erring employers.

During the year 2008, 2009 and 2010, 40, 20 and 18 prosecution were sanctioned and 21, 11 and 9 convictions were made respectively.